

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**OA No. 243 of 1995**

Thursday, this the 20th day of June, 1996

**CORAM**

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. Leelamma Alexander,  
Senior Telephone Supervisor,  
Auto Exchange Unit 2,  
Chinnakkada, Kollam  
Residing at 'Sithara'  
Asramam Middle Ward,  
Kadappakkada, Kollam. .. Applicant

By Advocate Mr. Sasidharan Chempazhanthiyil

Versus

1. Telecom District Manager,  
Kollam.
2. Chief General Manager, Telecom,  
Kerala Circle, Thiruvananthapuram-33
3. Director General, Telecom, New Delhi.
4. Union of India represented by  
Ministry of Communications, New Delhi.
5. P. Sadasivan,  
Senior Telephone Supervisor,  
Auto Exchange Unit 2,  
Chinnakkada, Kollam. .. Respondents

By Advocates Mr.KS Bahuleyan for Mr.TPM Ibrahim Khan (R1-4) &  
Mr.MR Rajendran Nair (R5)

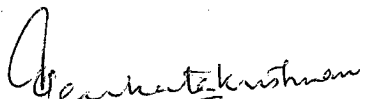
The application having been heard on 20th June, 1996,  
the Tribunal on the same day delivered the following:


**O R D E R**

**CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:**

Learned Counsel for applicant submits that he does not wish to press the application, in view of the decision of this Tribunal in OA 336/96. We record the submission, and dismiss the application as not pressed. No costs.

Dated the 20th June, 1996

  
**PV VENKATAKRISHNAN**  
ADMINISTRATIVE MEMBER

  
**CHETTUR SANKARAN NAIR(J)**  
VICE CHAIRMAN